

(t>) if so, the number of those who have been issued appointment orders; and

(c) the reasons for not issuing appointment orders to the rest?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIK ARJUN): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Regional Head-Quarter of Railways at Patna

3042. SHRI INOER KUMAR GUJRAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether during his recent visit to Patna he had assured the State Chief Minister for the establishment of a Regional Headquarter of the railways in Patna; and

(b) if so, what is the time frame for the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) The setting up of a Zonal Railway with Headquarter, at Patna, as proposed by the Chief Minister of Bihar, had not been recommended by the Railway Reform Committee. Moreover, prevailing financial constraints preclude the possibility of going in for a new zonal railway for the present.

रेलवे पास

3043. श्री अनन्तराम जायसवाल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 मार्च, 1991 की स्थिति के अनुसार किन-किन व्यक्तियों को रेलवे पास जारी किए गए थे ;

(ख) क्या पास देने के लिए कोई नियम और मानदंड मौजूद है ; और

(ग) उन व्यक्तियों के नाम और पते क्या-क्या हैं, जिन्हें 1 अप्रैल, 1991

से 31 मार्च, 1992 तक पास दिए गए थे और उन्हें ये पास किस आधार पर दिए गए थे ?

रेल मंत्रालय में राज्य मंत्री (श्री मल्लिकार्जुन) : (क) संभवतः, यह संदर्भ व्यक्तियों/संगठनों को जारी किए गए मानार्थ कार्ड पासों से संबंधित है। जिन व्यक्तियों/संगठनों को मानार्थ कार्ड पास जारी किए गए थे और 31 मार्च, 1991 तक वैध थे उनके नाम संलग्न विवरण अनुबंध में दिए गए हैं। [देखिए परिशिष्ट 164, अनुपत्र संख्या 48]

(ख) जी, हाँ।

(ग) 1 अप्रैल, 1991 से 31 मार्च, 1992 तक जिन व्यक्तियों/संगठनों को मानार्थ कार्ड पास जारी किए गए थे, उनके नाम और पते संलग्न विवरण अनुबंध में दिए गए हैं [देखिए परिशिष्ट 164, अनुपत्र संख्या 49] मौजूदा मार्ग-निर्देशों और प्रत्येक मामले में औचित्य/गुण दोष के आधार पर ये पास जारी किए गए

Allotment of low capacity box wagons in Gujarat for industrial units

3044. SHRI VITHALBHAI M. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Gujarat is allotted less than half of the assessed capacity of box wagons for steel and coal causing great hardship to about 1400 industrial units:

(b) whether Government are aware that due to poor quality of steam coal supplied from collieries other than Koria-I colliery, about 350 ceramic units in Gujarat have been adversely affected; and

(c) If so, what action Government propose to take in respect of sufficient supply of steam coal, supply of coal to ceramic units for Koria-I Colliery and to ensure that steam coal is received as per the weight mentioned in the Railway Receipt?